

SHRI GHULAM NABI AZAD: Please do not mislead. You cannot always*

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir,* is unparliamentary (*Interruptions*)

MR. SPEAKER: Mr. Joshi please sit down. Why are you rising again and again without any reason. This is not good.

(*Interruptions*)

[*English*]

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): The hon. Minister for Agriculture the other day has made a Statement ...

MR. SPEAKER: May I bring to your notice that he has agreed to discuss the drought conditions in the country, so that you can be brief?

SHRI SOBHANADREESWARA RAO VADDE: But he has not mentioned at all about the drought situation in Andhra Pradesh. The Government has got minute details regarding the precipitation in different parts of the country. In Andhra Pradesh the rainfall is very very minimal compared with the normal rainfall. As a result the seeds could not be sown. It is most unfortunate that the Government of Andhra Pradesh has not reported the drought situation to the Central Government and seek necessary assistance. The Government is very vigilant otherwise. But what I submit to the Government is that the farmers and the people Andhra Pradesh should not suffer for the fault of the State Government. I urge upon the Union Government to take all necessary steps to make available assistance to meet the drought situation in Andhra Pradesh.

[*Translation*]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, today I want to draw your attention towards the problem of farmers. Twenty five thousand farmers have gathered at the Boat Club. Majority of the population lives in rural India. Very rarely anything is said about here miserable plight of the farmers. Farmers from Meerut have reached here. Thousands of acres of rural land belonging to hundreds of villages has been acquired without payment of proper compensation. Their houses are being demolished. Farmers are in great distress. We would like to demand that the government should give compensation at the rate of Rs. 500 per sq. Yard and the land should not be acquired till the compensation is paid. Income tax should be withdrawn from agricultural land and Urban Land Ceiling Act should not be enacted on agricultural land. Through you I demand from the Government that each family whose land has been acquired should be provided with jobs.

MR. SPEAKER: It is very important to introduce Jammu and Kashmir Bill today. You will be given time to speak tomorrow or day after tomorrow.

[*English*]

SHRI K.P. REDDAIAH YADAV (Machilipatnam): Sir, for the last two days I have not been getting sleep because there are a number of telephone calls from all over India saying that the attitude of the Opposition in the matter of bank scandal is not understandable. When, from the Government's side, the Prime Minister came prepared to discuss threadbare the bank scandal, a discussion had started. Shri Jaswant Singh has already spoken on that matter. Certainly I do not understand this.